

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 16/263/2014

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2017**

NAME OF THE COMPANY:M/s. Sunrise Liquidity Ltd.

SECTION OF THE COMPANIES ACT: 621A


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajiv Rekhari, Advocate for Respondent

Order

Mr. Jagvir Bhadania, Advocate has put in his fresh appearance on behalf of the applicants. He prays for some time to file his vakalatnama and comply with the previous order.

To come up on 21st August, 2017.


(Ina Malhotra)
Member (J)